

Annexure-3

Name of the corporate debtor: Ramakrishna Housing Private Limited;

Date of commencement of CIRP 28th October, 2022;

List of creditors as on: 14th November, 2022;

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of Claims Received		Details of Claims Admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount Security interest	Amount covered by guarantee	Whether related party?					
1	LIC HFL	11/11/2022	3,19,58,07,857	3,19,58,07,857	Financial Creditor	To be ascertained						58,83,31,792	To be verified with the Books of accounts
2	Yes Bank	14/11/2022	83,36,08,376	83,36,08,376	Financial Creditor	To be ascertained						-	To be verified with the books of accounts of corporate debtor

For Ramakrishna Housing Private Limited

Sriram Parthasarathy

Interim Resolution Professional

IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895